

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-120/252/ND/2018

In the matter of :
SS Cabs Solutions (P) Ltd

....PETITIONER

SECTION :
Under Section 252

Order delivered on 08.2.2018

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant : -

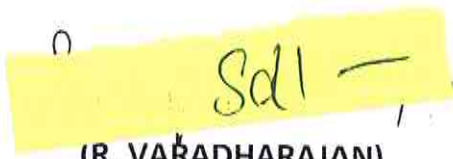
For the Respondent/Corporate Debtor : :

For the Intervener :

ORDER

None appears for the petitioner. In the circumstances, the matter is adjourned to 05.3.2018 for the appearance of the petitioner.

List on 05.3.2018.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjt